

ITEM NO.23

COURT NO.4 SECTION IX
(HEARING THROUGH VIDEO CONFERENCING)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.1378/2019

(Arising out of impugned final judgment and order dated 11-10-2018 in CA No.152/2017, 11-10-2018 in NOM No.257/2018 passed by the High Court Of Judicature At Bombay)

VIKAS KASLIWAL

Petitioner(s)

VERSUS

KALPATARU PROPERTIES PVT. LTD & ORS.

Respondent(s)

(IA No.58392/2020 - FOR APPROPRIATE ORDERS/DIRECTIONS; IA No.107177/2019 - FOR CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS; IA No.58393/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.107179/2019 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.33356/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No.8259/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.107175/2019 - FOR PERMISSION TO FILE PETITION)

WITH

SLP(C) No.17701/2019 (IX)

(IA No.92436/2019 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.33407/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.16181/2019 (IX)

(IA No.10118/2020 - FOR SUBSTITUTION; IA No.91468/2019 - FOR CONDONATION OF DELAY IN FILING; IA No.33397/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No.109574/2019 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.91469/2019 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 28-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

Counsel for the Parties:

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Mr. Gautam Ankhad, Adv.
Mr. Sunil Mittal, Adv.
Ms. Anu Tewari, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Rohan Pratap Talwar, Adv.
Mr. Digit Saikia, Adv.
Mr. E.C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 30.09.2020.

(MUKESH NASA)
COURT MASTER

(PRADEEP KUMAR)
BRANCH OFFICER